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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
Allahabad Bench
Allahabad

Original Application No. 1088 of 2007

Allahabad, this the 30th day of November, 2007.

Hon'ble Mr. K.S. Menon, Member-A

Pramod Kumar Pandey,
Aged about 46 years,
S/o Late Shri D.N. Pandey,
R/o 135/8C/1, Chhota Baghara,
Dharhariya Road, Allahabad.

...Applicant.

(By Advocate : Shri S.S. Sharma)

Versus

1. Union of India through the General Manager, North Central Railway, Headquarters Office, Allahabad.
2. The General Manager, North Central Railway, Headquarters Office, Allahabad,
3. The Divisional Railway Manager (P), North Central Railway, Jhansi.
4. The Senior Divisional Operating Manager, North Central Railway, Jhansi.
5. Chief Medical Superintendent, North Central Railway, Jhansi.

... Respondents.

(By Advocate : Shri P.N. Rai)

ORDER

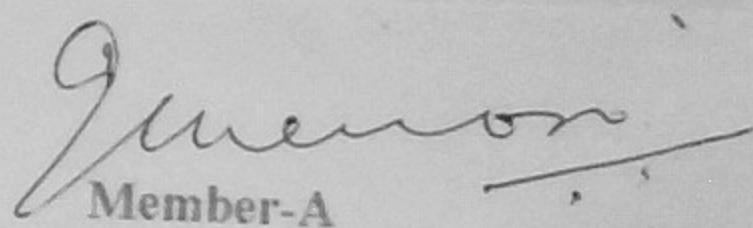
Learned counsel for the applicant states that the OA has been filed for directing the respondents to reimburse 'Medical Expenses' amounting to Rs.30,583/- incurred by the applicant on his medical treatment in Yashlok Hospital & Research Center, Allahabad as a result of a serious accident while performing his duty on 14.2.2003. The applicant has submitted his Medical Bill and since then the matter has been under protracted correspondence between the applicant and respondents. The Medical Bill has still not been reimbursed nor has the applicant been informed about the present position of the claim. The applicant submitted a detailed representation on 25.5.2007 seeking early

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(3)

reimbursement of the said Medical Bill. This representation has also not been considered by the respondents.

2. The respondents are directed to consider the applicant's representation in accordance with the policy and the Rules of the Railway Board and decide this case expeditiously within a period of three months from the date of receipt of a copy of this order. In case the Medical Bill is passed for payment, the respondents are directed to pay the same with interest as per rules.
3. The OA is accordingly disposed of.


Member-A

RKM/